

**Central Administrative Tribunal  
Principal Bench, New Delhi.  
OA-2027/2012**  
**New Delhi this the 11<sup>th</sup> day of August, 2016.**

**Hon'ble Sh. Shekhar Agarwal, Member (A)  
Hon'ble Sh. Raj Vir Sharma, Member (J)**

Shri Subhra Kumar Pual,  
Senior Scientific Officer (Chemistry),  
Forensic Science Laboratory,  
Government of NCT of Delhi  
Sector-14, Madhuban Chowk,  
Rohini, Delhi-85

...Applicant

**(By Advocate : Mr. Subodh Kaushi for Mr. V S R Krishna)**

Versus

Union of India

Through :

1. The Director General Health Service,  
Ministry of Health and Family Welfare,  
Government of India,  
Nirman Bhawan, New Delhi.

2. The Director,  
Central Food Laboratory,  
3, Kyd Street, Kolkatta-700 016.

3. The Deputy Secretary (Home)  
Government of NCT of Delhi  
Delhi Secretariat, IP Estate,  
New Delhi.

...Respondents

**(By Advocate : Mr.R.H.A. Sikander-R1 & 2.)**

**ORDER (ORAL)**

**Mr. Shekhar Agarwal, Member (A)**

Proxy counsel for the applicant has submitted that the applicant is no longer interested in pursuing this OA. Hence, he wants to withdraw this OA.

2. Accordingly, this O.A. is dismissed as withdrawn.

**(Raj Vir Sharma)  
Member (J)**

**(Shekhar Agarwal)  
Member (A)**